

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 36/MP/2015

- Subject : Approval under Central Electricity Regulatory Commission (Grant of Connectivity, Long term and Medium term Open Access to the inter-State transmission and related matters) Regulations, 2009, to determine the Transmission Reliability Margin between the NEW Grid and SR Grid post commissioning of 765kV S/C Raichur-Solarpur transmission line.
- Petitioner : Power Grid Corporation of India Limited
- Respondents : Power System Operation Corporation Limited and others

Corrigendum to ROP dated 26.2.2015

In the above said petition, in sub-para (a) of para 3 of the ROP dated 26.2.2015 shall be substituted and read as:

“POSOCO briefly recapitulated following points raised by the petitioner and the respondents.”

2. Sub-paras (b) to (f) of para 3 shall be renumbered as sub-paras (a) to (e).

By order of the Commission

**SD/-
(T. Rout)
Chief (Law)**